

# PATNA HIGH COURT

## NOTIFICATION

Dated : 21<sup>st</sup> July, 2014

No. 276A : Sri Sajal Mandilwar, Principal Judge, Family Court, Muzaffarpur is transferred and posted as District and Sessions Judge of Jamui.

Earlier notification no. 260A dated 14.07.2014 of the Patna High Court issued vide memo no. 31761-31775 dated 14.07.2014 stands modified upto the above extent.

By order of the High Court,

Sd/- V.K. Sinha  
Registrar General

**Memo No. 33202-33218 Dated, Patna, the 21<sup>st</sup> July, 2014**

Copy forwarded to the Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General (G.E. 7), Birchand Patel Marg, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / District and Sessions Judge, Muzaffarpur / Gopalganj / Jamui / Sri Sajal Mandilwar, Principal Judge, Family Court, Muzaffarpur / Principal Judge, Family Court, Muzaffarpur / J.R.-cum-P.P.S. I/C to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C Statistical Section, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / I/C Computer Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

**(He is directed to make over charge of his present post at Jamui in such a way so as to join his new assignment immediately).**

(-) For Sri Sajal Mandilwar, only.

By order of the High Court,

  
Registrar General